

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE CHENNAI  
ORIGINAL APPLICATION No: 76 of 2020 (SZ)

IN THE MATTER OF

**Tribunal on its own motion**

Suo motu base on the News Item in  
Dinamalar Newspaper dt 01-06-2020  
"Danger of lake getting polluted due to mixing  
Of sewage and waste water".

..... Applicant

-Vs-

The Chuef Secretary to Government of  
Tamil Nadu, Chennai and others.

... Respondents

**REPORT FILED BY THE 7<sup>th</sup> RESPONDENT**

The Commissioner, Avadi City Municipal Corporation submits the following for the consideration of the Honourable Tribunal, regarding the Arafat lake and the prevention of the discharge of the sewage generated from Manikandapuram in to Arafath Lake.

<b>Short Term Action Plan</b>			
<b>Sl. No</b>	<b>Description of issue</b>	<b>Action plan for the issue</b>	<b>Target date</b>
1.	During the raining season all the rain water from Thirumullaivoyal Area crossing along CTH road through Culvert which has been located at CTH road near Hanuman nagar and reaching Arabath Eri. Due to damage in culvert sullage vehicle disposing Sullage water through the damaged portion of culvert.	In order to avoid / control the sullage water disposal in the culvert area, Corporation planned to rectify the culvert cover slab damaged portion and by constructing side wall from road edge to Lake. For the work of Rs.5.00 lakhs estimate cost and tender quoted on 14.08.2020 and also work awarded to Contractor on 18.08.2020.	The above said area was a Hotspot coming under containment zone of COVID -19 in 2020 and due to north east monsoon rainfall this area is fully flooded. Due to heavy rain the ground water table increased so the work couldn't be started as it involved foundation work for the Side-walls. Also due to Election 2021 and second wave of COVID-19 it was planned to start by the end of May 2021 and for completion on or before September 2021. Due to Covid-19 second wave we couldn't start the work till the end of August 2021. It is planned to start the work in the month of September 2021 and complete the work by the month of November 2021.

  
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2.	Due to Non availability of Under Ground Sewerage system Ward no 9 Manikandapuram area around 500 residents disposing grey water to the open drain and same water travelling and reaching Arabath Eri.	In order to control the grey water mixing rain water in the above said area. Corporation planning to construct common grey water collecting sump in Saravana Nagar 9 <sup>th</sup> Street and collecting all grey water to this sump. From the sump we have planned to provide motor pump set with pipe line to dispose grey water to UGSS head manhole which is located at Cholambedu Main Road near VAO Office. The Estimate cost of the above work is Rs. 15.00 Lakhs and tender quoted on 14.08.2020 and also work awarded to Contractor on 18.08.2020.	The above said area was a Hotspot coming under containment zone of COVID -19 in 2020 and due to north east monsoon rainfall this area is fully flooded. Due to heavy rain the ground water table increased so the work couldn't be started as it involved foundation work for the Side-walls. Also due to Election 2021 and second wave of COVID-19 it was planned to start by the end of May 2021 and for completion on or before September 2021. Due to Covid-19 second wave we couldn't start the work till the end of August 2021. It is planned to start the work in the month of September 2021 and complete the work by the month of November 2021.
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<b>Long Term Action Plan</b>			
<b>Sl.No</b>	<b>Description of issues</b>	<b>Action plan for the issue</b>	<b>Target date</b>
1.	During the rainy season all the rain water from Thirumullaivoyal Area crossing along CTH road through Culvert which has been located at CTH road near Hanuman nagar and reaching Arabath Eri. Due to damage in culvert sullage vehicle disposing Sullage water through the damaged portion of culvert.	In order to achieve 100% UGSS in Avadi City Municipal Corporation Area. We have started the leftout area UGSS implementation Activities in that already we have to complete the survey work through TWIC. The Preparation of Detailed Project Report under progress	The detailed project report for UGSS left out area survey work has been completed by TamilNadu Water Investment Company Ltd. The consultant was fixed by Commissioner of Municipal Administration, Chennai-28, As of now the survey work and preliminary Detailed Project Report for all works completed and land identification of Pumping stations and Sewerage Treatment Plants is in progress. After completion of land identification for all the Detailed project Report with cost will be prepared by TamilNadu Water Investment Company Ltd for further approval the entire project and this project will be completed on or before 2025.
2.	Due to Non availability of Under Ground Sewerage	In order to achieve 100% UGSS in Avadi City Municipal	The detailed project report for UGSS left out area survey work has been

  
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	<p>system Ward no 9 Manikandapuram area around 500 residents disposing grey water to the open drain and same water travelling and reaching Arabath Eri.</p>	<p>Corporation Area. We have started the leftout area UGSS implementation Activities in that already we have to complete the survey work through TWIC. The Preparation of Detailed Project Report under progress</p>	<p>completed by Tamil Nadu Water Investment Company Ltd. The consultant was fixed by Commissioner of Municipal Administration, Chennai-28, As of now the survey work and preliminary Detailed Project Report for all works completed and land identification of Pumping stations and Sewerage Treatment Plants is in progress. After completion of land identification for all the Detailed project Report with cost will be prepared by TamilNadu Water Investment Company Ltd for further approval the entire project period will be planned to complete on or before 2025.</p>
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**Time Lines:**

It is submitted that in the above Action plan for Long Term, the works involve the completion of the Survey, Estimates and preparation of the DPR as it involves the huge work of providing the Underground Sewage System to the left out areas that have not been added to the earlier UGSS system for the reason that the earlier UGSS has been started implementation in the year 20001 when this area was an undeveloped area without any Property Tax assessments. The said area has developed only subsequently and therefore the same is being provided the UGSS system afresh. Due to this the Avadi Corporation will have to complete the parameters of the UGSS and its implementation by detailing the entire scheme right from collection lines, pumping stations, lifting stations and the Treatment system afresh. Though the STP already in existence will be the final treatment facility, the topography and the nature of the area that also involves circumventing various water bodles and Channels will take time to complete and therefore the said work will require time till 2025 for completion.

In the foregoing circumstances it is prayed that this Honourable Tribunal may be pleased to close the O.A. No 76 of 2020 and thus render Justice.

Dated on this the 1<sup>st</sup> day of September 2021

  
 Commissioner  
 Avadi, Corporation

**NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI**

**APPLN. No. 76 OF 2020**

**REPORT BY 7<sup>th</sup> RESPONDENT  
AS ON 01-09-2021**

**M/S P.SRINIVAS.  
N.K. PONRAJ.  
R PURUSHOTHAMAN**

**COUNSEL FOR 7<sup>th</sup> RESPONDENT.**

**CELL NO. 94862 04469.**